

Status Report in Hon'ble NGT (PRINCIPAL BENCH) Original Application No. 273/2024 News appeared in the Hindustan Times Dated 12/02/2024 titled "Layer of toxic foam floats on surface of Indrayani River in Pune".

The Hon'ble National Green Tribunal, Principal Bench, New Delhi has issued Notice dated 06/03/2024 in Original Application No. 273/2024 as news appeared in the Hindustan Times Dated 12/02/2024 titled "Layer of toxic foam floats on surface of Indrayani River in Pune". In the said Notice, Hon'ble NGT has directed that "*when you may appear before the Hon'ble Tribunal either in person or by a pleader duly instructed, with your report*".

In compliance of the Hon'ble NGT Notice dated 06/03/2024 detail report is as below:-

1. Background:

The Original Application No. 273/2024 related to Indrayani river pollution due to discharge of untreated industrial and domestic waste in to river. Pollution has been identified at various points along the river, from Lonavala to Alandi, which fall under the jurisdiction of several local authorities. A copy of the news appeared in the Hindustan Times Dated 12/02/2024 is enclosed herewith and annexed as an Annexure - I.

2. Introduction:

- i) Indrayani river is tributary of Bhima River which confluence to Bhima River at Village Tulapur, Dist Pune.
- ii) Indrayani River originates in Kurvande village near Lonavala. The length of Indrayani River is approximately 84 km.

iii) Local bodies situated on the bank of river Indrayani are:- Lonavala Municipal Council, Kamshet Grampanchayat, Vadgaon Nagarpanchayat, Talegaon Dabhade Municipal Council, Dehuroad Cantonment Board, Dehu Nagarpanchayat, Alandi Municipal Council and Pimpri Chinchwad Municipal Corporation (PCMC).

3) Recent Foam Incidences:

- i) 1st foam incident occurred on 11/11/2023 when there was heavy rain.
- ii) 2nd foam incident occurred on 02/12/2023 when there was discharged of dam water for Kartiki wari at Alandi.
- iii) 3rd foam incident occurred on 05/01/2024 when there was overflow at Alandi bandhara due to increased water level.
- iv) 4th foam incident occurred on 11/02/2024 when there was overflow due to increased water level.

4) Observations during the Foam incidence:-

MPCB has carried out Indrayani river water monitoring at place where foam incidence occurred. As per the observations at various locations on Indrayani river and analysis reports received for water samples collected during the foam incidence, details are as below:-

- i) Concentration of Detergent parameter is considerably high in river water at various locations.
- ii) From the origin of Indrayani river to Alandi Municipal Council there is no any major trade effluent generating industry situated on the bank of river Indrayani.

5) Action taken by MPCB:-

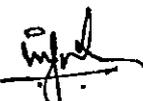
- i) As per the non-compliances of local bodies and considering pollution of Indrayani river, MPCB has taken following actions,

Sr. No.	Local Body	Action Taken
1	Pimpri Chinchwad Municipal Corporation	Proposed Direction issued dated 04/12/2023 and Show Cause Notice issued dated 12/02/2024.
2	Lonavala Municipal Council	Proposed Direction issued dated 04/12/2023
3	Talegaon Dabhade Municipal Council,	Proposed Direction issued dated 04/12/2023
4	Alandi Municipal Council	Proposed Direction issued dated 04/12/2023
5	Dehu Nagarpanchayat, Dehu	Proposed Direction issued dated 04/12/2023
6	Vadgaon Nagarpanchayat	Proposed Direction issued dated 04/12/2023
7	Dehuroad Cantonment Board	Proposed Direction issued dated 04/12/2023

- ii) MPCB has issued work order dated 13.03.2024 to IIT Bombay to prepare Detailed Project Report (DPR) for in-situ nalla treatment of Kudalwadi nalla, PCMC, Pune. A copy of the work order is enclosed herewith and annexed as an Annexure - II.


(V. V. Killedar)

Sub Regional Officer, Pune-II
Maharashtra Pollution Control Board, Pune


(Manchak Jadhav)

Sub Regional Officer, Pimpri Chinchwad
Maharashtra Pollution Control Board, Pune

Place: - Pune

Date: - 19/03/2024.

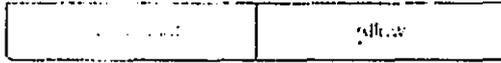
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Layer of toxic foam floats on surface of Indrayani River in Pune - Hindustan Times



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Layer of toxic foam floats on surface of Indrayani River in Pune

By Vicky Pathare

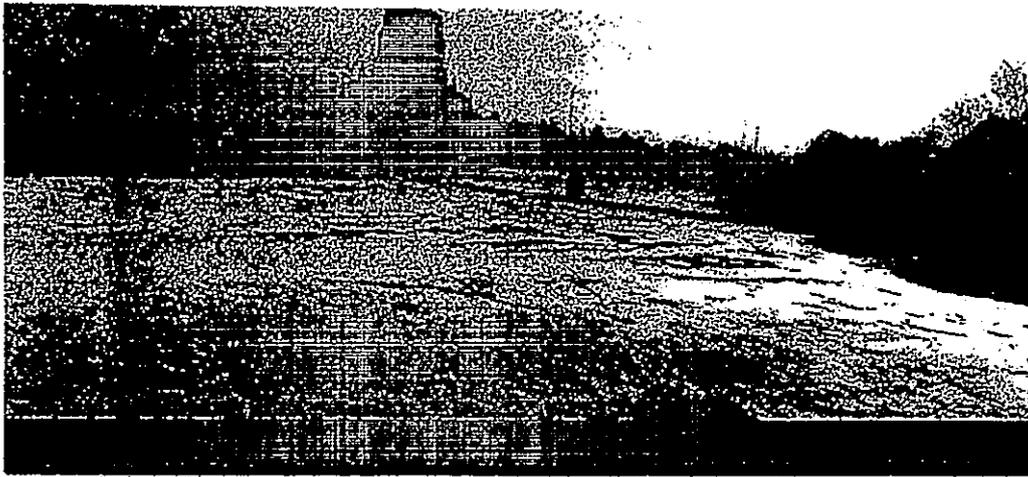
13 Feb 2024, 12:35 PM

Cricket

Udevendra Fadnavis, deputy chief minister of Maharashtra, who was in the city on Sunday to attend the Geeta Bhakti Amrit Mahotsav at Alandi assured immediate action against the Indrayani River pollution.

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Toxic foam was found floating on the Indrayani River in Alandi on Sunday. Despite repeated assurance, pollution of the river has become a perpetual problem due to a lack of joint action by the local bodies involved.



The river is reportedly polluted as a result of untreated industrial and domestic waste being discharged into the river. (HT PHOTO)

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Devendra Fadnavis, deputy chief minister of Maharashtra, who was in the city on Sunday to attend the Geeta Bhakti Amrit Mahotsav at Alandi assured immediate action to combat the Indrayani River pollution.

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"I have received a complaint regarding the Indrayani River pollution. Also, effluent in large quantities is reportedly being released inside the river water on Thursday and Friday. We will take immediate action in this regard," said Fadnavis.

The river is reportedly polluted as a result of untreated industrial and domestic waste being discharged into the river. Pollution has been identified at various points along the river, from Lonavla to Alandi, which fall under the jurisdiction of several local authorities.

While the Maharashtra Pollution Control Board (MPCB) attributes the pollution to domestic sewage, the Pimpri Chinchwad Municipal Corporation (PCMC) claims that it is caused by industrial effluent being released into the river.

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To prevent the river from polluting various local bodies and authorities like Lonavala Municipal Council, Pune Metropolitan Region Development Authority (PMRDA), Talegaon Dabhade Municipal Council, MPCB, PCMC, Dehu Municipal Council, Alandi Municipal Council and Pune Zilla Parishad, should take joint action. However, rather than taking joint action, the authorities are busy with blame games and temporary action limited to their jurisdiction.

Sanjay Kulkarni, head, environment department at PCMC, said, the civic body has limitations and other local bodies too should take action.

"The river is getting polluted due to industrial waste released in the river. These units are also located outside PCMC jurisdiction and MPCB can take action against them," he said.

Ravi Andhale, regional officer of MPCB, said, the team has visited the site and collected samples. The samples will be sent to the lab for analysis.

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Andhale said, the river is getting polluted at multiple locations and the prime reason is the



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WASTEWATER INTO THE INDRAYANI RIVER. THE PCMC SHOULD TAKE ACTION AGAINST THEM, HE SAID.

In the first week of December last year, chief minister Eknath Shinde had ordered inspection and action on Indrayani river pollution. After which the officials from the MPCB and PCMC swung into action.

Later on December 26 school education minister Deepak Kesarkar took a review of the Indrayani River and directed local authorities to take immediate action to prevent untreated sewage from flowing into the river, and focus on sewage management.

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Even DCM, Ajit Pawar on January 6, had said, the MPCB officials should look into the Indrayani River pollution issue.

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Pollution

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"Your Service is our Duty"

No: BO/JD(WPC)/ 8-240313-FTS-0056.

Date: 13.03.2024

To,
Prof. Anil Kumar Dikshit,
Professor,
Dept. of Environmental Science and Engineering,
IIT, Bombay, Powai, Mumbai-400076

**Sub: Work Order for In-situ Cleaning and Pollution abatement of
waste -waster nallas**

- Ref: 1. Board office letter dtd 15.02.2024.
2. Proposal received from IIT Bombay dtd 20.02.2024.

Sir,

With reference to above, MPCB is pleased to accept the above proposal (ref.2) for the project of survey and preparation of Detailed Project Report (DPR) for in-situ nalla treatment at Kudalwadi nalla, Pimpri Chinchwad, Pune

The Objectives, Scope, deliverables from the project and other terms & conditions are as follows:

A. Objectives:

The objectives of the Project are :

- To prepare Detailed Project Report (DPR) for in-situ nalla treatment of Kudalwadi nalla in Pimpri Chinchwad, Pune based on N-Treat Technology

B. Scope & Methodology of the study:

- Site visit and survey to assess flow, water characteristics, pollution load of Kudalwadi Nalla.
- Details topographical survey, assessment of technology assessment, and prepare conceptual design

C. Cost of Project :

The total cost of project shall be Rs. 15.25 Lakhs /- (Fifteen lakhs, Twenty-five thousand only) and additional taxes as applicable.

D. Project Duration

The timeline for this study shall be 21 working days. Final report along with recommendations shall be submitted within 15 days from the date of completion of the work.

E. Payment Terms:

100% Advance (Rs. 15.25 Lakhs /- (Fifteen lakhs, Twenty-five thousand only) and additional taxes as applicable along with work order.

F. Deliverable:

- Detailed Project Report of in-situ nalla treatment of Kudalwadi Nalla in Pimpri Chinchwad, Pune

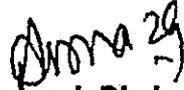
G. Inputs from M P C Board:

- Authority / Permission letter shall be provided for site survey
- Co-ordinating officer to facilitate entry to the site.

H. MPCB shall take the review of the project on weekly basis.

Therefore, it is requested to acknowledge the receipt of this work order and submit project execution bar chart to this office within a period of 7 working days.

Yours sincerely,


(Dr. Avinash Dhakne, IAS
Member Secretary, MPCB.

Copy submitted for information to:

1. Hon'ble Chairman, MPCB, Sion, Mumbai – for information please.

Copy to:

1. Joint Director (WPC), MPCB, Sion, Mumbai – for information and necessary action.
2. Chief Accounts Officer, MPCB, Sion, Mumbai – for necessary action as stated above w.r.t payment terms and conditions.
3. RO Pune , MPCB – directed to designate an officer who will co-ordinate with IIT Mumbai for carrying out the project related activities on site.
